

DAILY BOARD OF 20/06/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matter on Daily Board will be taken up

Sr. No.	Case Number	Parties Name	Stage
1	SC ST Spl. Case 3/2015	The State Pant Nagar P.S V/s Hanumant Ghorpade	Argument
2	ABA 119/2020	Sunil Narendra Singh And 2 Others V/s State Byculla Police Station	Argument
3	SC ST Spl. Case 6/2018	State Government B K C Police Station V/s Sanjay Vasant Rande	Argument
4	SC ST Spl. Case 8/2016	The State Bandra Police Station V/s Edward Lopez and others	Argument
5	SC ST Spl. Case 12/2017	The State of Bhandup Police Station V/s Tushar Babulal Kuwadia and Others	Argument on Discharge Application
6	SC ST Spl. Case 23/2013	The State Santacruz P.S V/s Harish Keshav Makwana and anr.	Argument on Discharge Application
7	SC ST Spl.Case 7/19	DCB, CID, Mumbai V/s Bhakti Arvindrao Mehare and others 2	Say and hearing.
8	Cri. Appeal 289/2019	Kartik Ramani-Aplnt. V/s Savita Kartik Ramani and The State of Maharashtra- Respds.	Arguments
9	Cri. Appeal 303/2019	Savita Karthik - Appellant V/s Karthik Ramani - Respondent	Arguments
10	Remand SC ST 206/2020	The State- Antop Hill Police Station V/s Omkar Subhashchandra Pandit	Appearance
11	Remand SC ST 300/2020	The State- Mankhurd Police Station V/s Riyaz Ahmad Akbarali Mansuri	Appearance